

By E-MAIL

# **THE GAUHATI HIGH COURT AT GUWAHATI**

**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-89/1998/6390 /A**

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Siddhartha Pratim Moitra,  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated Guwahati, the 9<sup>th</sup> November, 2018

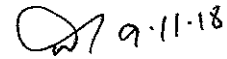
Sub:- **Casual Leave.**

Ref:- Your letter No. DJK/5812/E, dtd. 08.11.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 08.11.2018, has been granted/~~rejected~~.

Yours faithfully,

 9.11.18

**JOINT REGISTRAR (VIGILANCE)**

